

Annexure-7

Name of the Corporate Debtor: Ellenbarrie Exim Ltd [CIN: U74900WB1995PLC071206]

Date of commencement of CIRP:30.04,2024; List of creditors as on:07.06.2024

List of operational creditors (Government dues)

(Amount in ₹)

| Sl. No. | Details of claimant | | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks if any |
|---------|--------------------------------------|------------|---------------------------|----------------|---------------------------|----------------------|---------------------------|---|----------------------------|--|------------------------------------|------------------------------|----------------|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related to party? | % of voting share in CoC, if applicable | | | | | |
| 1 | INCOME TAX DEPARTMENT, ITO WARD-9(1) | DIRECT TAX | 14.05.2024 | 2998775922.00 | 2998775922.00 | Operational Creditor | NO | 0.00 | NIL | NIL | NIL | NIL | NIL |

(Handwritten Signature)

